



File No. 25/02/2020-NCLT

कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL


छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Date: 17<sup>th</sup> July 2020

**ORDER**

1. Reference notice dated 3.5.2020 & order dated 30.4.2020.
2. Presently, urgent matters of NCLT Cuttack Bench are being attended by Hon'ble Shri Jinan K.R Member (Judicial) NCLT Kolkata through Video Conference (VC). The urgent matters of NCLT Cuttack bench shall now be attended by following bench at NCLT Cuttack through Video Conference (VC):

**Bench at NCLT, Cuttack**

1. Ms. Sucharita R, Member (Judicial)
2. Shri Satya Ranjan Prasad, Member (Technical)
3. This shall come into force w.e.f. 20.7.2020 till further order.
4. The Bench at NCLT Cuttack shall attend the matters for three days (Wednesday, Thursday & Friday) per fortnight.
5. Shri Jinan K.R Member (Judicial) NCLT Kolkata shall continue to attend urgent matters of NCLT Guwahati besides their own Division bench, NCLT Kolkata
6. This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:

1. Hon'ble Members, National Company Law Tribunal, Kolkata, Cuttack & Chennai.
2. Deputy Registrar/Assistant Registrar, NCLT Kolkata, Cuttack & Chennai.
3. Notice Board/Website.